

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF INTERDRIL ASIA LIMITED**

| <b>RELEVANT PARTICULARS</b> |   |  |
|-----------------------------|---|--|
| 1.                          | Name of corporate debtor  | Interdril Asia Limited   |
| 2.                          | Date of incorporation of corporate debtor   | 02.11.1993   |
| 3.                          | Authority under which corporate debtor is incorporated / registered   | Registrar of Companies, New Delhi  |
| 4.                          | Corporate Identity No. / Limited Liability Identification No. of corporate debtor   | U74899DL1993PLC055900  |
| 5.                          | Address of the registered office and principal office (if any) of corporate debtor  | Registered Office: R 13 & 4, LGF, Ansal Chambers II, 6, Bhikhajikama Place, New Delhi South Delhi DL 110066 IN                             |
| 6.                          | Insolvency commencement date in respect of corporate debtor   | Date of Order: 22.12.2022<br>Date of Receipt of Order through NCLT Website: 06.01.2023   |
| 7.                          | Estimated date of closure of insolvency resolution process  | 20.06.2023 (180 days from 22.12.2022 i.e. the date of Order)   |
| 8.                          | Name and registration number of the insolvency professional acting as interim resolution professional                                 | <b>Mr. Jitendrakumar Budhalal Shah</b><br>Reg. No.:<br>IBBI/IPA-001/IP-P01034/2017-2018/11688  |
| 9.                          | Address and e-mail of the interim resolution professional, as registered with the Board   | Address: Flat 1A, Shivkrupa H Wing, Old Nagardas Road, Andheri (East), Mumbai City, Maharashtra - 400069<br>Email: jeetu_ca@rediffmail.com |
| 10.                         | Address and e-mail to be used for correspondence with the interim resolution professional   | Mr. Jitendrakumar Shah<br>1221, Maker Chamber V, Nariman Point, Mumbai – 400021<br>Email: cirp.interdrilasia@gmail.com                     |
| 11.                         | Last date for submission of claims  | 20.01.2023   |
| 12.                         | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not Applicable as per information available with IRP   |
| 13.                         | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable   |
| 14.                         | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:   | Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a><br>Physical Address: N.A.              |

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench - VI has ordered the commencement of a corporate insolvency resolution process of Interdril Asia Limited on 22.12.2022.

The creditors of Interdril Asia Limited, are hereby called upon to submit their claims with proof on or before 20.01.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA. – Not Applicable.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

**Mr. Jitendrakumar Budhalal Shah**

**Interim Resolution Professional**

**IBBI Reg. No.: IBBI/IPA-001/IP-P01034/2017-2018/11688**

**AFA: AA1/11688/02/110823/104456 AFA Valid Upto 11-Aug-23**

Date: 09.01.2023

Place: Mumbai